

CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR

ORDERS OF THE BENCH

Date of Order: 30.05.2014

OA No. 291/00313/2014

Mr. Amit Mathur, counsel for applicant.

Learned counsel for the applicant wants to withdraw the present Original Application.

Accordingly, the present Original Application is dismissed as withdrawn.

Anil Kumar
(ANIL KUMAR)
ADMINISTRATIVE MEMBER

Kumawat